

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.11.2020**

**NOTICE**

Take notice that the following matters listed on 01.12.2020 in the Court-IV will not be taken up. The next date of Hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 134 of 2020  <b>Part Heard</b>	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt Ltd & Ors.  <b>With</b>	Sonam Gupta	Neha Mathen-R2 to R6 Anuradha Agnihotri-R7
<b>2.</b>	Comp. App. (AT) No. 135 of 2020  <b>Part Heard</b>	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta Shailja Agarwal-R1 to R5 Anuradha Agnihotri-13
<b>3.</b>	Comp. App. (AT) No. 403 of 2018  <b>Part Heard</b>	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar